

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

57. CP/365(MB)2021

CORAM:

SMT. ANURADHA SANJAY BHATIA,
MEMBER (T)

SH. H. V. SUBBA RAO,
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY
LAW TRIBUNAL ON **20.09.2022.**

NAME OF THE PARTIES: Mr. Rajesh Kumar Agarwal
VS
ASIA PACIFIC MARBLES LIMITED

SECTION: 241(1) Sec. 242(4) of the Companies Act, 2013

ORDER

Due to paucity of time, the matter could not be heard. List this matter on
16.11.2022.

SD/-
ANURADHA SANJAY BHATIA
Member(Technical)

SD/-
H. V. SUBBA RAO
Member(Judicial)

/NT/